(SHRI K. BRAHMANANDA REDDI): (a)

and (b) There is considerable misunderstanding about the Eighth Schedule to the Constitution. In a strictly constitutional sense, this Schedule is now, superfluous. The inclusion of any new language in the Schedule does not confer any benefit or advantage to it. The Government's policy, therefore, has been not to enlarge the Schedule further but to use Grade II Stenographers the need for ad hoc constructive methods to preserve and develop the rich cultural and literary heritage of languages which are not included in this Schedule. Facilities for instruction through the medium of Nepali, for the study and development of Nepali literature and language, and for the use of Nepali for official purposes already exist in areas where Nepali is prevalent. The Nepali language has been recognised by the Sahitya Akademi also.

Promotion of stenographers in the Ministry of Home Affairs

*530. SHRI NATHI SINGH : Will the Minister of HOME AFFAIRS be pleased to appointed any Commission to go into matters state :

(a) whether the quota prescribed for graphers Grade I IT of CSS for their promotion to the posts of Stenographers Grade IT on seniority basis, has been filled during the year 1975-76 in the Ministry of Home Affaire and. if so, the number of such promotees ;

(b) whether ad hoc promotions of Stenographers Grade III in the cadre of the Ministry of Home Affairs have been made to fill the No Commission has been appointed by the temporary vacancies of Grade П Stenographers' posts caused on account of long leave, deputation, retirement and nonavailability of UPSC candidates as is generally done in the case of other categories of posts, and if not, the reasons therefor; and

(c) whether applications are being invited from Grade HI Stenographers for ex-cadre higher posts as is being done for other

THE MINISTER OF HOME AFFAIRS categories of posts, and if not, what are the reasons therefor ?

> THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Three persons are required to be promoted against this quota. The case to fill this quota is being processed.

> (b) As there was no shortage of regular promotions of Grade III Stenographers was not felt.

> (c) Applications are being forwarded except in those cases, in which the applicant has still to complete his probationary period.

Commission on Recruitment Policy and Selection Methods of Police Personnel

•531. SHRI D. N. DWIVEDI: Will the Minister of HOME AFFAIRS be pleased to state ·

(a) whether the Central Government have relating to recruitment policy and selection methods of the police personnel;

(b) whether the Commission has submitted any interim report; and

(c) if so, what are the main recommendations?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA RKDD1): (a) Central Government to go into matters relating to Police recruitment as such. The Committee on Police Training constituted by the Government of Tndia, however, had examined the recruitment policy and selection methods of police personnel.

(b) and fc) The Committee on Police Training have given their final report and a statement indicating their main recommendations relating to recruitment is laid on the Table of the Flouse.

49

The main recommendations made by the Committee on Police Training relate to:—

Statement

(i) Educational, physical and other qualifications and system of recruitment to the rank of Sub-Inspector and Constable.

(ii) Discontinuance of direct recruitment to the rank of Assistant Sub-Inspector and Deputy Superintendent of Police in States wherever it is prevalent.

(iii) Promotion quota in the cadre of Sub-Inspectors.

(iv) Introduction of psychological tests in recruitment.

(v) Raising of the lower age limit to 21 years, applying the same written examination and marks for the personality lest as for the I.A.S., widening the range of optional subjects for written examination and introduction of suitable psychological tests as part of the personality test, in the recruitment to the I.P.S.

Recommendations for the National Seminar on Energy

*532. DR. K. MATHEW KURIAN : Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to the recommendations of the National Seminar on Energy held jointly by the Institute of Asian Studies and the Adminitrative Staff College, Hyderabad, at Hyderabad, in the first week of March, 1976, suggesting the setting up of an Institute of Energy Studies;

(b) whether Government have examined the proposal ; and

(c) if so, the action taken in the matter?

THE MINISTER OF ENERGY (SHRI K. C. PANT): fa) to (c) A statement is laid on the Table of the House.

(a) to (c) Government is aware of the recommendations of the National Seminar of Energy held in Hyderabad in the first week of March, 1976 suggesting the setting up of an Institute of Energy Studies. The Fuel Policy Committee had also, in their interim report of May, 1972 recommer,-ded the constitution of an Institute of Energy Studies. The Committee had, however, recommended in their final report, the setting up of an Energy Board and had stated that if the Energy Board was formed, the functions of the suggested Institute of Energy Studies might be entrusted to the Board. These recommendations are under consideration of the Government.

Statement

Extraction of crude from forest waste

-533. SHRI NRIPATI RANJAN CHOUDHURY: SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI : SHRIMATI LEELA DAMO-DARA MENON : DR. V. B. SINGH:

Will the Minister of SPACE be pleased to state:

(a) whether Government's attention has been drawn to the claim of extraction of crude oil from forest waste made by the research scientists at the Vikram Sarabhai Space Centre, Trivandrum;

(b) if so, whether Government have examined the feasibility of such conversion; and

fc) if so, what are the details thereof?

THE PRIME MINISTER AND MINIS-TER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b) Yes. Sir.

(c) Scienists and engineers of the Vikram Sarabhai Space Centre, Trivandrum have

tTransferred from the 22nd March, 1976. (Previously numbered as Starred Question No. 293.)